

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:315
ANSWERED ON:26.02.2013
RELAXATION IN PRISON TERMS
Choudhary Shri Bhudeo

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of prisoners released by the Union Government on the occasion of 26th January 2013, State/UT-wise;
- (b) whether the Union Government proposes to provide any relaxation in prison term to the prisoners awarded life term; and
- (c) if so, the details thereof including the extent of such relaxation?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a): "Prisons" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prison is primarily the responsibility of the State Governments. Such Data is not maintained centrally in this regard.

(b) to (c): No Madam, does not arise.